

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. I.A 2342/2020
I.A. 3870/2022

In

C.P.(IB)-105(MB)/2019
CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Equites Small Finance Bank Ltd
V/s.
Gajanan Industries Ltd

Appearance

For Applicant : Adv. Manish Jha (In I.A. No. 2342)

For Applicant : Adv. Rajendra Jain a/w Adv. Anjami Sinha i/b Adv.
Tamnay Sawant (In I.A. No. 3870)

For Respondent : Adv. Ranjeet Agasha a/w Vishnavi Mungekar (In I.A. No. 2342)

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A 2342/2020

Despite the order dated 03.06.2024, he has not complied the direction and seeks one more time to comply the order dated 03.06.2024. One last and final opportunity is granted to comply the order dated 03.06.2024, failing which the right to comply shall stand forfeited.

List the matter on **29.08.2024**.

I.A. 3870/2022

Learned counsels have submitted that pleadings are completed, list the matter for final hearing. List the matter on **29.08.2024** for final hearing.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)